

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3486  
ANSWERED ON:29.07.2009  
STATUS OF AUTHORITY TO CPCB  
Singh Shri Rakesh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government proposes to give the status of an Authority to the Central Pollution Control Board;
- (b) if so, the details thereof;
- (c) whether the State Pollution Control Board will also come under the control of this Authority; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) to (d) A proposal to set up a national level Environment Protection Authority to strengthen enforcement and monitoring of compliance of environmental statutes and to improve environmental planning and management is in a conceptual stage. The details and time schedule for setting up of the Authority are yet to be formalized.